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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration (O.A.) No. 952 of 1988.

Virendra Kumar Midha Applicant.

Versus

Senior Divisional Accounts
Officer, N.Rly., Lucknow & others Respondents.

Hon'ble K.J. Raman, A.M.

Sri A.K. Gaur is present for the respondents. No one is present on behalf of the applicant.

2. By the order dated 7.12.1989 of this Tribunal, a last opportunity was given to the applicant to make his submissions in the final hearing. Inspite of this no one has appeared.

3. This case is for quashing the transfer order. The learned counsel for the respondents states that the transfer has already become effective. This Tribunal while admitting the application on 30.8.1988 was not convinced about the prayer for stay of the transfer order and refused to give interim relief by way of a stay order. Presumably, therefore, the applicant is no more interested in prosecuting the case as it has become infructuous.

4. In the circumstances, the application is dismissed for want of prosecution.

K.J. Raman

MEMBER (A).

Dated: January 18, 1990.

PG.